

RAJASTHAN HIGH COURT, JODHPUR

NOTICE

Date: 14.11.2022

It is informed to all concerned that report of the Committee, which was constituted to consider the grievances of Advocates regarding examination of direct recruitment to the cadre of District Judge-2020, has been perused and considered by Hon'ble the Chief Justice and appropriate direction has been issued accordingly. The interview for the aforesaid recruitment will take place on the scheduled date and time.

BY ORDER


14.11.2022
REGISTRAR GENERAL